

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5001 – JK (LD) of 2025

DATED:- 05 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 05.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 5001 - JK (LD) of 2025 dated 05.05.2025.

S.No	Case No.	Titled of the Case	OIC
1	WP(c) No. 1959/2020	Swarna Devi Vs UT of J&K & Ors.	Principal, GDC, Kastigarh Doda
2	WP(c) No. 2051/2024	Dr. Naseeb Singh Vs UT of J&K and others	Sh. Sanjay Kumar Tickoo, JKAS Under Secretary to Govt., Higher Education Department
3	WP (C) No. 780/2025	Balwinder Kumar Vs UT of Jammu & Kashmir & Ors	Principal Government Degree College, Vijaypur
4	RPLPA No. 04/2017 In LPASW No. 159/2016	JKPSC Vs Kartar Chand and Ors	Sh. Sanjay Kumar Tickoo, JKAS Under Secretary to Govt., Higher Education Department
5	CP No. 111/2022 in O.A No. 369/2022	Ali Mohammad Lone Vs Alok Kumar & others	Prof.(Dr.) Sheikh Ajaz Bashir, Director Colleges, J&K Higher Education Department
6	O.A No. 369/2022	Ali Mohammad Lone Vs Higher Education Department	Prof.(Dr.) Sheikh Ajaz Bashir, Director Colleges, J&K Higher Education Department
7	WP No. 777/2024	M/S CIBS Services Pvt Ltd vs UT of J&K & others	Sh. Sanjay Kumar Tickoo, JKAS Under Secretary to Govt., Higher Education Department

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